

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C. P. No. 16/192/2017

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017**

**NAME OF THE COMPANY:** M/s. Yespay IT Services India Private Limited

**SECTION OF THE COMPANIES ACT:** 441

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** None

**ORDER**

Notice to ROC, whether the Annual Return for the Financial Year 2014-2015 have been filed on 18.11.2015 as alleged.

To come up on 30<sup>th</sup> November, 2017.

  
**(Ina Malhotra)**  
**Member (J)**